GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:760 ANSWERED ON:25.11.2011 NCPCR Alagiri Shri S. ;Sethi Shri Arjun Charan;Tudu Shri Laxman

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of complaints of violation of child rights and child abuse received by National Commission for Protection of Child Rights (NCPCR) during each of the last three years and the current year, State-wise and Union Territory-wise including Delhi;

(b) the action taken by NCPCR on these complaints and measures taken/being taken to prevent child abuse in National Capital Territory, Delhi;

(c) whether NCPCR followed up the action taken by the concerned authority to which NCPCR has referred the complaints to; and

(d) if so, the number of complaints on which action has been taken by the concerned authority along with the number of complaints pending with the concerned authority during the said period?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): A Statement showing State-wise/Union Territory-wise number of complaints of violation of child rights and child abuse received by National Commission for Protection of Child Rights (NCPCR) during each of the last three years and the current year is placed at Annexure A.

(b) & (c) : All the complaints received by NCPCR are referred to the concerned authorities in the States/Union Territories including National Capital Territory of Delhi for remedial action. In addition, NCPCR has prepared an Action Plan for Abolition of Child Labour in Delhi. This has been accepted by the Delhi High Court for implementation by the concerned authorities. NCPCR has also undertaken inspections/inquiry visits to Children's Homes in Delhi. NCPCR follows up with the concerned authorities for Action Taken Report on its recommendations by sending letters and if need be, through issue of summons.

(d) : Of the 2411 complaints received by NCPCR during this period and referred to the concerned authorities, 938 have been disposed off.